

To,
The Food Safety Commissioners,
All the States and UTs

Subject : Capacity Building programmes for Designated Officers, Adjudicating Officers and Food Safety Officers - reg

Sir/ Madam,

I am directed to invite your kind attention to the subject above and to inform that the Food Safety and Standards Authority of India, New Delhi has taken the initiatives in capacity building of food safety regulators as per the mandate of the FSS Act, 2006. Accordingly, the programme of training of trainers for FSOs, Orientation programmes for Food Safety Commissioners and Designated officers were organized by FSSAI for the personnel deputed by State/UT Govts.

The immediate priority is to utilize those personnel who have been attended the ToT programmes to train the remaining officers in the States. This will enable the officials to handle the transition to new regulatory mechanism and to enforce the rules and regulations under the FSS Act effectively.

Further, FSSAI is in the process of organizing more training programmes for various categories of the official i.e. ToT of FSOs, Orientation training for Designated Officers and Adjudicating Officers from middle of July, 2011 onwards.

It is, therefore requested to you that nominations of the officers for the ToT of FSOs, Orientation Training for Designated Officers and Adjudicating Officers may kindly be sent to FSSAI before 11th July, 2011 so that training for the above officers will be organized accordingly.

Training dates and venue will be decided based on the number of nominations received from each State/UTs. Officials who have already attended the above trainings need not to be nominated again for the above trainings.

Yours faithfully,



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